

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that on **28th January,2020**:

I

The **Hon'ble Shri Justice Dama Seshadri Naidu and Hon'ble Kum Justice Nutan D. Sardessai** will not be available for judicial work.

II

The urgent mentioning and placing of the matters pertaining to the Courts presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu and Hon'ble Kum Justice Nutan D. Sardessai** are allowed before the **Hon'ble Shri Justice M.S. Sonak**, at **4.00 p.m. in Court Room No.1**.

By Order

**High Court of Bombay at Goa,
Panaji.**

Sd/-

Date : 28th January,2020.

**(Kiran A. Bagi)
Registrar (Judicial)**